

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-- 402 -2020

Sidharth Rama Sawant Petitioner

V e r s u s

State of Goa and ors Respondents

Adv. John Abreu Lobo for the Petitioner
Mr. S. P. Munj, Addl. Government Advocate for the Respondents.

LD-VC-CW-- 403 -2020

Manuel Fernandes Petitioner

V e r s u s

State of Goa and ors. Respondents

Adv. John Abreu Lobo for the Petitioner
Ms. S. Kamat, Addl. Government Advocate for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 21st December, 2020.

ORDER:

Mr. S.P. Munj, the learned Additional Government Advocate waives notice for the respondents in LD-VC-CW-402-20.

2. Ms. S. Kamat, the learned Additional Government Advocate waives notice for the respondents in. LD-VC-CW-403-2020.

3. Post the mater after vacation.

4. Interim relief granted by this Court on 7/12/2020 in STM.1759/2020 to continue.

DAMA SESHADRI NAIDU, J.

AP/-